

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2410
ANSWERED ON:24.11.2010
CORRUPTION IN UGC
Adityanath Shri Yogi

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether cases of corruption/ irregularities have been reported from the University Grants Commission (UGC) during each of the last three years;
- (b) if so, the details thereof;
- (c) the details of the officials who have been held guilty; and
- (d) the action taken against these officials?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (d): As per record, a complaint was received on 31-03- 2009 through Central Vigilance Commission (CVC) against Prof. S. K. Thorat, Chairman, University Grants Commission (UGC) regarding irregularities in the process of tendering for e-governance project. The case was closed by CVC on 21-07-2009.

UGC has reported that there has been a case of corruption against Dr. (Mrs.) Manju Singh, Joint Secretary, UGC for the period when she was on deputation with the All India Council of Technical Education (AICTE). The matter relating to Dr. (Mrs.) Manju Singh was placed before the Commission in its meeting held on 12-08-2010. The Commission accorded its approval to issue of sanction order for prosecution of Dr. (Mrs.) Manju Singh to the Central Bureau of Investigation (CBI).